

Flood management programme and anti-erosion projects

1531. SHRI N.K. SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government is undertaking urgent, remedial measures under the flood management programme and anti-erosion projects in flood-prone districts;

(b) whether the major anti-erosion projects started by the Bihar Government like the Bagaha Town Protection Project, the Ismailpur Bindtoli protection work on Ganga, the Gandak Pipra-Piprasi embankment and anti-erosion work and Ramayanpur anti-erosion work in Katihar district are to be included within the Flood Management Programme under the Ganga Flood Control Commission;

(c) if so, the details of the financial assistance provided by the Central Government towards these projects; and

(d) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) Yes, Sir. The Government is undertaking urgent, remedial measures under the Flood Management Programme (FMP) and anti erosion projects in flood prone districts as proposed by the concerned State Governments.

(b) and (c) The Government of India had approved the Flood Management Programme for Eleventh Plan only and its continuation during Twelfth Plan has been proposed by the Ministry of Water Resources. The inclusion of any new schemes of flood management including the flood management schemes for (i) protection of Bagaha town, (ii) Ismailpur, Bindtoli on Ganga, (iii) Gandak Pipra-Piprasi embankment and anti erosion work and (iv) Ramayanpur anti-erosion work in Katihar district formulated by the Government of Bihar for funding under FMP during Twelfth Plan will be subject to continuation of FMP during Twelfth Plan and approval of competent authority. Accordingly, no financial assistance has been released by the Government of India under FMP for the above new projects during Twelfth Plan.

(d) The above projects could not be considered for release of financial assistance because since these are new projects and continuation of FMP during Twelfth Plan has not yet been approved by the competent authority.

Survey of groundwater in rural areas

†1532. SHRI OM PRAKASH MATHUR: Will the Minister of WATER RESOURCES be pleased to state:

†Original notice of the question was received in Hindi.